

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-103**  
Appeal No. - 375/252/ND/2020

**IN THE MATTER OF:**

M.S. Hydro Engineers Pvt. Ltd.

....Applicant

**Vs.**

RoC

.....Respondent

**SECTION**

U/s 252

**Order delivered on 19.10.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Chandradip Bharati

For the Respondent

: Ms. Sweety Kumar, ARoC


**ORDER**

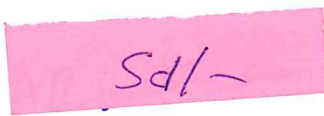
Mr. Chandradip Bharati for appelland and Ms. Sweety Kumar for RoC have appeared .  
None appeared on behalf of Income Tax Department.

Issue notice upon the Income Tax Deptt. by all modes including the email Id of the  
Income Tax Deptt. Affidavit of service must be filed within one week from today.

Ld. ARoC seeks time to file the reply. Prayer is allowed. Let the same be filed within  
four weeks' from today.

Ld. Counsel for Appellant is requested to communicate the next date of hearing to the  
Income Tax Deptt. List the case on **23.11.2020.**

  
**(K.K. VOHRA)**  
**MEMBER (T)**

  
**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**